

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 1/2008 in CIVIL APPEAL NO. 5630 OF 2008

HINDUSTAN COPPER LIMITED

Appellant (s)

VERSUS

M/S NICCO CORPORATION LTD.

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 06/01/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s) Ms. Nandini Sen, Adv.
For Mr. Deba Prasad Mukherjee, Adv.

For Respondent(s) Mr. Rahul Gupta, Adv.
Mr. Pinaki Addey, Adv.
Mr. Chiraranjan Addey, Adv.

UPON hearing counsel the Court made the following
ORDER

Post during the summer vacation, 2009.

Application for early hearing is allowed.

(R.K.DHAWAN) (VEERA VERMA)
COURT MASTER COURT MASTER